

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd	...	Applicant/Petitioner
Vs	...	
M/s. S.L. Consumer Products Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 23.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

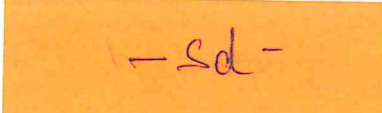
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

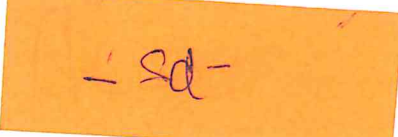
For the Applicant : Mr. K. Datta, Mr. Davesh Bhatia, Arjun Mahajan advocates
For the RP : Mr. Abhishek Anand, Mr. Mohak Sharma, Advs.

ORDER

List all pending applications for hearing on **06.04.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.02.2021
Deepak